

ning (Shri C. R. Pattabhi Raman):

Sir, I lay on the Table a copy of the Revised Estimates for the year 1962-63 and the Budget Estimates for the year 1963-64 of the Employees' State Insurance Corporation, under section 36 of the Employees' State Insurance Act, 1948, together with 'Performance-cum-Programme Statement and Business type Budget'. [Placed in Library. See No. LT-1036/63].

RELEASE OF MEMBERS

Mr. Speaker: I have to inform the House that I have received the following telegram, dated the 26th March, 1963, from the Superintendent of Prison, Trivandrum:

"Sarvashri E. K. Imbichibava and K. K. Warrior, Members Lok Sabha, released from custody on the 26th March, 1963."

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS SEVENTEENTH REPORT

Shri Krishnamoorthy Rao (Shimoga): Sir, I present the Seventeenth Report of the Committee on Private Members' Bills and Resolutions.

CORRECTION OF INFORMATION

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): In replying to Shri Bade during the Budget discussions on 23rd March, 1963, I had said that when the United Nations invite anybody to preside over a conference, it is their usual practice to meet the expenses. I had implied that this had happened in the case of Professor Thacker who presided over the United Nations Conference recently held in Geneva. I have now learnt that Professor Thacker's expenses were met by the Government of India. I would, therefore, like to correct my earlier statement and apologise to the House for having given an information which was not correct.

श्री राम सेवक यादव (बाराबंकी) :
अध्यक्ष महोदय मैं ने एक विजयानन्द पटनायक जी के विरुद्ध जोकि उड़ीसा के मुख्य मंत्री हैं, एक विशेषाधिकार का प्रश्न उठाया था। हमारे शास्त्री जी को उप-सचिव की ओर मे यह इतिला मिली है कि वह मामला विचाराधीन है। अब एक सैंक्शन आफिसर द्वारा हमें यह इतिला मिली है कि वह अस्वीकार कर दिया गया है। मैं जानना चाहता हूँ कि क्या स्थिति है। क्या हम समझे कि उसको अस्वीकार कर दिया गया है या वह विचाराधीन है ?

अध्यक्ष महोदय : अभी उस को मैं आप को पढ़ूँचा देता हूँ।

12.05 hrs.

RE: MAINTENANCE OF ORDER IN THE HOUSE

Mr. Speaker: Before proceeding to the next business, I want to refer to a matter which Shri Hem Barua had written to me this morning. The day before yesterday, I made an observation about the impression that my grand daughter, my small child, carried about the proceedings here. That was in a lighter mood that I said. She came here for the first time and carried the impression that my only business was, or my duty was to call out 'order, order' which nobody would listen to. Shri Hem Barua had written to me that it had created some misunderstanding and some papers had reported it in a different manner. First, I shall make it clear that it was only in a lighter mood. Though the first part of the impression of that girl was quite all right, I might say that the second part was not quite all right. Therefore, I have no complaint, particularly about her impression that the Members do not listen to me or they do not obey me.